

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

31. IA-4002, 4073, 4518/2023 & IVN.P-56/2023
in C.P.(IB)/377(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES:

Yes Bank Limited

Vs

Indo Global Soft Solutions & Technologies Private
Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. **IA-4073/2023 & IA-4518/2023:** Mr. Mustafa Doctor, Ld. Sr. Counsel a/w Adv. Shivani Sinha and Adv. Anugya Mukat i/b Luthra & Luthra Law Offices India, Ld. Counsel for the Applicants present. Mr. Ashish Parwani a/w Mr. Dikshat Mehra and Honey Chandrani i/b Rajani Associates, Ld. Counsel for SRA present.
2. **IA-4002/2023 & INV.P./56/2023:** Mr. Ashish Kamat, Ld. Sr. Counsel a/w Mr. Malhar Zatakia and Mr. Kaushal Ameta i/b Deepak Saxena – Legal Prism, Ld. Counsel for Applicant in IA-4002/2023 and Inv.P./56/2023 present. Mr. Zal Andhyarujina, Ld. Sr. Counsel a/w Ms. Serena Jethmalani, Ms. Sushmita Gandhi, Ms. Anamika Singh, Ms. Nasrin Shaikh i/b Induslaw, Ld. Counsel for the Respondent-2 in IA-4002/2023 present (VC). Mr. Mustafa Doctor, Ld. Sr. Counsel a/w Adv. Shivani Sinha and Adv. Meera Muralia i/b Luthra & Luthra, Ld. Counsel for the Respondents

: 2 :

present. Mr. Ashish Parwani a/w Mr. Dikshat Mehra and Honey Chandrani i/b Rajani Associates, Ld. Counsel for Respondent in Inv.P. 56/2023 present.

3. At the request of the Counsel for all the Applicants, list all the above IAs on **23.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)